F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2018

ORDER NO. 234 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 232 of 2018 for CESTAT, New Delhi constituting Division Bench as follows:

On 02.11.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following ROM/part-heard matter:

E/ROM/50521/2018 in Appeal No. E/51314/2017 E/ROM/50911/2018 in Appeal No. E/50756/2018 E/50088/2016

On 02.11.2018 afternoon Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM/part-heard matter after the above mentioned special Bench is over:

E/ROM/50844/2018 in Appeal No. E/50308/2018

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dv. Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2018

ORDER NO. 235 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 208 of 2018 for CESTAT, Mumbai constituting Division Bench as follows:

On 31/10/2018 at 2.30 p.m. Hon'ble Shri C. J. Mathew, Member (T) will hear the following ROM matters:

E/ROM/85820/2018 in appeal no. E/85206/2014-MUM E/ROM/85802/2018 in appeal no. E/85207/2018-Mum

By order,

(Bineesh Kumar K. S.) Registrar

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F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2018

ORDER NO. 236 OF 2018

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from 12/11/2018 to 20/11/2018 to the extent indicated below:-

COURT	PERIOD		WORK ASSIGNED		
Hon'ble Sh. S. S. Garg,	From 12/11/2018	to	Custom,	Exci	se and
Member (Judicial) and			Service	Tax	
Hon'ble Sh. C. J. Mathew,			Bench Matters.		
Member (Technical)					

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By orden,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Registrar